



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4472/2020	SHALINI BHAGAT Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	ASSTT.S.G.I.
2	WP(C)/4519/2020	KENDRIYA VIDYALAYA SANGATHAN AND 3 ORS Versus THE CENTRAL ADMINISTRATIVE TRIBUNAL AND ANR	MR. M K MAJUMDAR	
ADMISSION				
3	PIL/59/2020 FIXED	THE PEOPLES JOINT ACTION COMMITTEE FOR BOROLAND MOVEMENT (PJACMB) AND 2 ORS. Versus THE CHIEF ELECTION COMMISSIONER OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR R DHAR MS T PARASHAR	GA, ASSAM SC BTAD SC, CEC
4	WITH WP(C)/4218/2020	RANGADAO BRAHMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M MORE MR. N D SARMA	GA, ASSAM SC, WPT BC SC, ASEC
5	WA/145/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
6	WA/148/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
7	WA/149/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
ORDERS				
8	WP(C)/6093/2014 FIXED	THE SECRETARY, STAFF SELECTION COMMISSION AND ANR. Versus TRAILOKYA DAS and 2 ORS	C.G.C. MR.S CHAKRABORTY MR.H GUPTA	

9 WA/109/2020
CAVT. NO.0553/2020
FIXED

KHURSIDUL ISLAM
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. K N CHOUDHURY
MR. N BORAH
MR. J PATOWARY

MR K K MAHANTA
MS N BEGUM
SC, PNRD
MR. M NATH
MR M H CHOUDHURY
MR. A ROY
MR. A BHATTACHARJEE
MR. K M MAHANTA
MR. V ACHUMI
FOR CAVEATOR

10 Cont.Cas(C)/286/2020
FIXED

ELIZA BEGUM
Versus
THE CHIEF POST MASTER GENERAL AND
3 ORS.

MR. Z KHALID
MR Z I CHOUDHURY
MS R R MUZIB
R JAMAN

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4277/2019 FIXED	RAMANI DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/4753/2019	JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/8391/2019	DILBAR ALI MONDAL @ DILBAR ALI @ DILBAR HUSSAIN MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR. R S CHOUHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/3121/2020	KIME BOBBY Versus THE GAUHATI HIGH COURT AND ANR.	MS. N DANGGEN MR. O DUGGONG	MR. U K NAIR, SR. ADVOCATE, SC, GHC SC, GHC
5	WP(C)/4320/2020	MAHESH BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. P BORAH MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4326/2020	NEPAL MITRA @ NEPAL CHANDRA MITRA Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4360/2020	MD. WAHED ALI Versus THE UNION OF INDIA AND 8 ORS	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/4379/2020	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4392/2020	TAMIJUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/4446/2020	SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/4469/2020	JAHURUDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
12	WA/73/2020	THE ASSAM UNIVERSITY AND 3 ORS Versus DR. SANJIB BHATTACHERJEE	MR. S C KEYAL	MR. P MAHANTA
ORDERS				
13	I.A.(Civil)/757/2020 in Review.Pet./15160/2019	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	ASSTT.S.G.I.
	WITH Review.Pet./15160/2019 (Filing Number)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS		
14	I.A.(Civil)/1109/2020 WITH LCR, FIXED in WP(C)/2479/2019	SANOBOR ALI @ CHANDHOR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. I HUSSAIN MR. L R MAZUMDER MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2479/2019	SANBOR ALI @ CHANDBOR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
15	WA/195/2019 FIXED	THE STATE OF ASSAM AND ANR Versus DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 2 P.M. WHICHEVER
IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/497/2020	RAMESH CHANDRA ROY Versus PREETOM SAIKIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	
2	Cont.Cas(C)/498/2020	SUMAN MALAKAR Versus J. KEERTHI, I.A.S.	MR. P SARMAH MR. S UPADHAY	
3	WP(C)/3435/2020 FIXED	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1688/2020 in WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
4	WP(C)/3633/2020 FIXED	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
5	WP(C)/3703/2020 FIXED	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
6	WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
7	WP(C)/4208/2020 FIXED	BOBITA ENGTIPI Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 5 ORS. - H	MR. R ALI MR M Z SHAH	SC, SEC. EDU. MR. T J MAHANTA MR. A ROSHID MS. M R DEVI SC, N C HILLS
8	WP(C)/4235/2020 FIXED	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.

9	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
10	WP(C)/4344/2020 FIXED	IN SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
11	WITH WP(C)/4309/2020	IN SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
12	WP(C)/4449/2020 FIXED	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
13	WP(C)/4467/2020	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, SEC. EDU.
14	WP(C)/4496/2020	HIRENDRA KUMAR MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
15	WP(C)/4500/2020	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG
16	WP(C)/4511/2020	ANKUR DEV CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B PRASAD	SC, ELEM. EDU ASSTT.S.G.I.
17	WP(C)/4516/2020	CHANDANA ROY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MD. I AHMED MS M ROY	SC, SEC. EDU. GA, ASSAM SC, SSA
18	WP(C)/4535/2020	SUMOLATA DOLEY PEGU Versus THE STATE OF ASSAM AND 10 ORS	MR. A DEKA G UDDIN MR H I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
19	WP(C)/4540/2020	NITA KANTA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, ELEM. EDU GA, ASSAM
20	WP(C)/4542/2020	DEEPJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU GA, ASSAM
21	WP(C)/4550/2020	SHAHIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU GA, ASSAM

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/413/2020	RANJIT DAS Versus LAKHINANDAN GOGOI AND ANR	MR. P J SAIKIA MR. P BORDOLOI	
2	Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
3	Cont.Cas(C)/417/2020	JOYNAL ABEDIN LASKAR AND 4 ORS. Versus LALIT GOGOI AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	
4	Cont.Cas(C)/505/2020	BHABANI RABHA Versus SIDDHARTHA SINGH	MR. M SARANIA	
5	WP(C)/822/2020	PABITRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR E AHMED MR. T U LASKAR	GA, ASSAM
6	WP(C)/1830/2020	DEEP GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM
7	WP(C)/1880/2020	POPULAR FRONT OF INDIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	GA, ASSAM
8	WP(C)/1894/2020	CHANDRAMUKHI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B KUMAR	GA, ASSAM
9	WP(C)/1972/2020	JUSNARA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/2782/2020	SATYABALA MANDAL AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N ISLAM MR. T K DEY	MR. J HANDIQUE, SC Revenue SR GA,ASSAM
11	WP(C)/2806/2020 FIXED	RSVCPL AKG JV. Versus UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
12	WP(C)/3937/2020	ABDUL KADER ALI @ ABDUL KADER @ KADER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR. N I KHAN S I AKAND	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

13	WP(C)/4435/2020 FIXED	SH LAL SINGH AND 2 ORS Versus THE NF RAILWAY AND 3 ORS	MR. A K SAHEWALLA MR P AGARWAL	GA, ASSAM SC, NF RLY
14	WP(C)/4456/2020	GOPAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR. R PHUKAN	SC, CO OP
15	WP(C)/4458/2020	SUKUMAR CHANDRA HALDAR Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. F A HASSAN MS R DEKA	MR. M J BARUAH SC, AFDC
16	WP(C)/4463/2020	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD ROAD
17	WP(C)/4464/2020	ABHIJIT BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL
18	WP(C)/4465/2020	GOPAYJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
19	WP(C)/4471/2020	DEEP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, FOREST
20	WP(C)/4476/2020	R J ELECTRICALS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, FINANCE SC, IRRIGATION
21	WP(C)/4477/2020	MANOJ KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
22	WP(C)/4487/2020 FIXED	KUNAL RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR G KHANDELIA	SC, FOREST
23	WP(C)/4489/2020	DULUMONI DAS @ DULUMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
24	WP(C)/4498/2020	DIPALI RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
25	WP(C)/4499/2020	ASHOK DAS Versus THE INDIAN OIL CORPORATION LTD AND 5 ORS	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, I O C
26	WP(C)/4507/2020	RUNU DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE
27	WP(C)/4509/2020	M/S GLOBAL ENTRADE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM MR. P SAIKIA SC, A S A M B
28	WP(C)/4512/2020	CHAMIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
29	WP(C)/4525/2020 CAVT. NO.0602/2020	THE BOARD OF DIRECTORS OF NUMBERPARA CKAHLA S S LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. H ALI MD H R AHMED MR. R A CHOUDHURY	MR A R BHUYAN SC, CO OP GA, ASSAM FOR CAVEATOR
30	WP(C)/4526/2020 FIXED	CHARIDUAR BRAHMAPUTRA ARU KHALOIBEEL FISHERY COOPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. D THAOSEN B B HUSSAIN	SC, CO OP

31	WP(C)/4538/2020	JOGEN CH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. T CHAKRABORTY	SC, REVENUE
32	WP(C)/4541/2020 FIXED	LOKNATH UPADHYAYA AND ANR. Versus THE STATE OF ASSAM AND 19 ORS.	MR S S DEY MR. D P BORAH	GA, ASSAM SC, WPT AND BC
33	WP(C)/4543/2020	GULAB DUGAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
34	WP(C)/4546/2020 FIXED	MRIDUL KUMAR KOCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S INGTI MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	GA, ASSAM SC, BTC SC, S E C
35	WP(C)/4549/2020	RANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
36	WP(C)/4554/2020	NIRUPA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
37	WP(C)/4558/2020	JAMUNA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DEKA MR. W RAHMAN	GA, ASSAM SC, FINANCE SC, FOREST
38	WP(C)/4559/2020	HAMENDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MS S R MAZARBHUIYA	SC, HIGHER EDU SC, U G C
39	WP(C)/4570/2020	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
40	WP(C)/4571/2020	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
41	WP(C)/4580/2020	RAJ ELECTRICALS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, FINANCE

BAIL HEARING (BA)

42	Bail Appln./1914/2020 FIXED	RAKESH KALITA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
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BAIL HEARING

43	Bail Appln./1903/2020 FIXED	SMTI URMILA CHAUHAN AND ANR. Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1668/2020	LACHIT BORA Versus THE UNION OF INDIA	MR Z KAMAR MR B TALUKDAR	SC, NCB
2	Bail Appln./2242/2020	MINU MIA @ MINU MIAH Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
3	Bail Appln./2243/2020	SAHIDUR SK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS. L DAS	PP, ASSAM
4	Bail Appln./2245/2020	MD. ASFAQUE HUSSAIN Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
5	Bail Appln./2252/2020	YUSUF SAHULHAMEED AND ANR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
6	Bail Appln./2259/2020	AHER ALI Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A HUSSAIN	PP, ASSAM
7	Bail Appln./2289/2020	SULTAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
8	Bail Appln./2290/2020	NIJUT BORMAHALIA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
9	Bail Appln./2291/2020	BIKRAM HORIJAN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
10	Bail Appln./2292/2020	ABDUL ALI Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
11	Bail Appln./2294/2020	NURUL ISLAM @ NURAL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
12	Bail Appln./2295/2020	MALEK ALI SHEIKH @ MALEK ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
13	Bail Appln./2296/2020	JITEN GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

14	Bail Appln./2297/2020	DIPOK RAI Versus THE STATE OF ASSAM	MS. S E AHMED MR. D R GOGOI	PP, ASSAM
15	Bail Appln./2298/2020	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
16	Bail Appln./2300/2020	BHUPEN DAS Versus THE STATE OF ASSAM	MS. S E AHMED MR. P J MEDHI	PP, ASSAM
17	Bail Appln./2303/2020	MD. FAJIR ALI @ SARU APPA Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./2306/2020	SHAHA ALOM AND ANR Versus THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
19	Bail Appln./2307/2020	ROMIJUL ISLAM Versus THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
<u>MOTION</u>				
20	AB/2782/2020	RIJU SAIKIA Versus THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
21	AB/2873/2020	KANAK HUZURI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MS. L DEKA	PP, ASSAM
22	AB/2912/2020	NAHARUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
<u>ADMISSION</u>				
23	MACApp./224/2020	THE ORIENTAL INSURANCE COMPANY LIMITED Versus AYESHA BEGUM BORBHUYAN AND 5 ORS	MR. S K GOSWAMI MS P SARMA	
	WITH I.A.(Civil)/1589/2020 in MACApp./224/2020	THE ORIENTAL INSURANCE COMPANY LIMITED Versus AYESHA BEGUM BORBHUYAN AND 5 ORS	MR. S K GOSWAMI MS P SARMA	
24	MACApp./225/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAJEDA KHATUN AND 10 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
	WITH I.A.(Civil)/1626/2020 in MACApp./225/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAJEDA KHATUN AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
25	MACApp./226/2020	SRI TILAK RAY @ TILOK RAY @ TILAK ROY Versus BHASKAR DAS AND 2 ORS.	MR. R BORUAH MR. U K DUTTA	
26	MACApp./227/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. SONA BHANU AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1630/2020 in MACApp./227/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. SONA BHANU AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
27	MACApp./228/2020	THE ORIENTAL INSURANCE CO. LTD Versus ARPANA GOSWAMI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	

WITH
I.A.(Civil)/1637/2020
in MACApp./228/2020

THE ORIENTAL INSURANCE CO. LTD
Versus
ARPANA GOSWAMI AND 2 ORS.

MR. S K GOSWAMI
MR. R SHARMA

BAIL HEARING (BA)

28	Bail Appln./1654/2020 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
29	Bail Appln./1672/2020 FIXED	REKIB UDDIN AHMED @ REKIBUDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
30	Bail Appln./1821/2020 WITH SCANNED COPY OF LCR	FARUK ALI @ BABUL AND 6 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
31	Bail Appln./1896/2020 FIXED	MD. AMIR UDDIN RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
32	Bail Appln./2067/2020 FIXED	BANESWAR BARUAH @ BARUA Versus THE STATE OF ASSAM	MR S K SARKAR MS D HAZARIKA MS. S DAS	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/1347/2020 FIXED	JAGADISH OJA Versus THE STATE OF ASSAM	MR G GOSWAMI MR S DAS	PP, ASSAM
34	AB/1891/2020	JHOLMOL DUTTA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI	PP, ASSAM
35	AB/2192/2020 FIXED	MINU DAS BARUAH Versus THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
36	AB/2201/2020	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A M AHMED MR. A AHMED PP, ASSAM
37	AB/2538/2020 FIXED	MINTU SAHA Versus THE STATE OF ASSAM	MR D BANIA MR. F A HASSAN	PP, ASSAM
38	AB/2644/2020 FIXED	SANA ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
39	AB/2657/2020	RAJEN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	PP, ASSAM
40	AB/2680/2020 FIXED	IMRAJ UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS G UDDIN MR H I CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,5th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/496/2020	NETRAMONI BARUAH Versus ASHIM KUMAR GHOSH AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	
2	Cont.Cas(C)/503/2020	BICHITRA KUMAR DEORI Versus RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	
3	Cont.Cas(C)/504/2020	GS-173517H SRI C CHANDRA KUMAR, J.E. (CIVIL) Versus DR AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	
4	WP(C)/4460/2020	RIPUNJAY TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR	GA, ASSAM
5	WP(C)/4462/2020	BORNALI NEOG Versus THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	SC, P H E
6	WP(C)/4470/2020	AFIA BEGUM MAZARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM SC, HEALTH
7	WP(C)/4474/2020	JALEN NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. M RAHMAN	GA, ASSAM SC, IRRIGATION
8	WP(C)/4481/2020	BITUPAN KONWAR AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS. S S ZIA	GA, ASSAM SC, FINANCE SC, GHC
9	WP(C)/4491/2020	JIAUL AHMED FORCE NO. 041704509 Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
10	WP(C)/4497/2020	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, HANDLOOM AND TEXTILE
11	WP(C)/4515/2020	DEBJANI BASUMATARY Versus THE UNION OF INDIA AND 5 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR	ASSTT.S.G.I.
12	WP(C)/4518/2020	GITA KUMARI AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	SR. GA, ASSAM
13	WP(C)/4527/2020	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. B K DAS	GA, ASSAM

14	WP(C)/4537/2020	ROMEN BORAH AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMAH	SC, AGRI. DEPARTMENT SC, A S A M B
15	WP(C)/4539/2020	SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, PNRD
16	WP(C)/4544/2020	GOJEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. M BARMAN MS. D GHOSH MR. M ISLAM	GA, ASSAM
17	WP(C)/4545/2020	NILAMBAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	GA, ASSAM SC, REVENUE
18	WP(C)/4547/2020	SALEHA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
19	WP(C)/4551/2020	MANIMAI BHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, PNRD
20	WP(C)/4555/2020	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. B HALDAR MR. S BARMAN	ASSTT.S.G.I.
21	WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I.
22	WP(C)/4557/2020	JAYA UPADHYAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
23	WP(C)/4562/2020	PARBIN SULTANA Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM
24	WP(C)/4566/2020 FIXED	ANANYA BHARADWAJ AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, APSC
25	WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
26	WP(C)/4572/2020	SUNDHAN PATGIRI Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, FOREST SC, FINANCE DEPTT.
27	WP(C)/4574/2020	LOVELY CHAKRAVORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM
28	WP(C)/4575/2020	RABIRAM BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	GA, ASSAM
29	WP(C)/4576/2020	CHANDAN SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR	GA, ASSAM SC BTAD
30	WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
ADMISSION				
31	WP(C)/3007/2020	IFTIKAR HUSSAIN AND 29 ORS. Versus THE UNION OF INDIA AND 34 ORS.	MR. I CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA MR. A BORA, SC, MCI(Resp.No. 2) ASSTT.S.G.I. SC, HEALTH
WITH				
32	WP(C)/2853/2020	DR. MD. IFTIKAR HUSSAIN AND 29 ORS Versus THE UNION OF INDIA AND 34 ORS	MR. I CHOWDHURY SR ADV MR. N SARKAR MR. P MAHANTA MR. R B GOHAIN MS. A PAUL	MR. K N CHOUDHURY MR. P MAHANTA MR. A BORA, SC, MCI(Resp.No. 2) ASSTT.S.G.I. SC, HEALTH

33	WP(C)/3581/2020 FIXED	KESHAB CH. DEKA @ KESHAB DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. R CHETRI MR. N BARMAN MS P RABHA MS. J BARMAN	GA, ASSAM SC, AG SC, FINANCE
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ORDERS

34	Review.Pet./9/2020 IN WP(C)/6568/2017 (D/O)	CENTURY PLYBOARDS (I) LIMITED AND ANR Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR B SHARMA SC, CENTRAL EXCISE CUSTOMS
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WITH

I.A.(Civil)/1254/2020
in Review.Pet./9/2020

UNION OF INDIA AND 2 ORS.
Versus
CENTURY PLYBOARDS (I) LIMITED AND
ANR

MR. B SARMAH

DR. A SARAF
MR. P BARUAH

35	WP(C)/4425/2020 FIXED, BY SLIP	DWIPANJIT HANDIQUE AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, A S T C
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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, A P
	WITH I.A.(CrI.)/495/2020 in CrI.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P
ORDERS				
2	CrI.A./351/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SRI BIJU KR. DEB AND ANR Versus THE STATE OF ASSAM AND ANR	MS B CHAUDHURY MR. B M CHOUDHURY MR A CHAKRABORTY MR. U CHOUDHURY MR. S K PAUL	MR. D DAS (R2) MR B CHANDA (R2) PP, ASSAM
	WITH I.A.(CrI.)/933/2018 in CrI.A./351/2018	SRI BIJU KR. DEB AND ANR Versus THE STATE OF ASSAM AND ANR	MS B CHAUDHURY MR. B M CHOUDHURY MR A CHAKRABORTY MR. U CHOUDHURY MR. S K PAUL	PP, ASSAM
3	I.A.(CrI.)/351/2020 WITH OFFICE NOTE, LCR 4 FILES, AFTER 3 WEEKS in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A K AZAD MS. A MESEN MS S CHOUDHURY	SC, NCB
	WITH CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	MS. S K NARGIS SC, NCB

4	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
5	WITH CrI.A./360/2019	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
6	I.A.(CrI.)/356/2020 WITH OFFICE NOTE, LCR 4 FILES, AFTER 4 WEEKS in CrI.A./123/2020 WITH CrI.A./123/2020	SRI BHANDAL ORANG Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MRS. A BORAH MS M DAS MR. P S BISWAS	PP, ASSAM
7	WITH CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
	WITH I.A.(CrI.)/317/2020 in CrI.A./142/2020	SIRLU ORANG AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS M DAS MS A BORAH	PP, ASSAM
<u>HEARING</u>				
8	CrI.A./171/2020 P/H, WITH OFFICE NOTE, LCR 7 FILES, FIXED	SHRI BHASKARJIT PHUKAN @ SWAGADITYA PHUKAN AND ANR Versus NATIONAL INVESTIGATION AGENCY	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	SC, NIA
9	WITH CrI.A./192/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI	MR. S C KEYAL SC, NIA	

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH OR AT 2 P.M.
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/9153/2019 PART-HEARD	M/S. PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
	WITH			
2	WP(C)/7073/2019	M/S PURVANCHAL COMMUNICATION PVT. LTD. AND 2 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
3	WP(C)/2286/2020 PART-HEARD, FIXED	M/S. MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR R KALITA MR B ISLAM
	WITH			
4	WP(C)/2308/2020	M/S MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR A KALITA MR B ISLAM
	WITH			
5	WP(C)/2369/2020	M/S MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	SC, NHAI ASSTT.S.G.I.
6	WP(C)/5596/2018	PRASANALAL NARZARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, SEC. EDU. SC, SEC. EDU. SC, BTC
7	WP(C)/2403/2020	ALEMAN NESSA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. Y DOLOI MR G BHARADWAJ MR B DEORI

8	WP(C)/2586/2020	NITUL KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE ,SC, GMDA (R-3) MR. B SHARMA MR. D THAOSEN (R-4) SC, G M D A
	WITH			
9	WP(C)/2585/2020	SANJEEB KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (SC, GMDA R-3) MR. B SHARMA MR. D THAOSEN (R-4) SC, G M D A
10	WP(C)/2825/2020	SIBANI CHANDA Versus THE STATE BANK OF INDIA AND 2 ORS	MR. I H LASKAR MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. S Ali MR K DAS
	WITH			
11	WP(C)/7556/2018	MOUSUMI CHANDA (DASGUPTA) Versus STATE BANK OF INDIA AND 5 ORS.	MR. A DHAR MR G R DEV MD F FARIDI	MR. S Ali (R4) MR. I H LASKAR MR. P K DEKA MR K DAS (R4) MD. S ALOM MR. M S ALAM
12	WP(C)/2838/2020	PANCHAM DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MS. M R DEVI	
13	WP(C)/3075/2020	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MR P NAYAK, SC, FINANCE
<u>ORDERS</u>				
14	Cont.Cas(C)/338/2018 B/O	MRS. SABITRI MAHANTA Versus SRI PREETAM SAIKIA AND 4 ORS.	MR MINTU SAIKIA MR. D P NATH	MR. D SAIKIA (R2) MR. A DEKA (SC EDUCATION) MR. N SARMA (R1,R2) MS. R CHAKRABORTTY (R2)
15	Cont.Cas(C)/528/2018 FIXED	SAMSUL HAQUE MAZUMDAR Versus PRITAM SAIKIA AND 3 ORS	MR. JUNM LASKAR MS A AHMED	MR. A DEKA (R2) MR. R MAZUMDAR (R1)
16	WP(C)/4432/2020 FIXED	SADARI DAS Versus THE CHIEF SECRETARY AND 4 ORS	MR. A DEKA MR. P MAHANTA MR. R B GOHAIN	SC, ELEM. EDU SC, ELEM. EDU MR. K N CHOUDHURY GA, ASSAM MR. R MAZUMDAR, SC, SEC EDU. DEPTT.,ASSAM (R-2) MR D K ROY MS. I KAKATI

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,5th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus MOTOR ACCIDENT CLAIMS TRIBUNAL AND ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
2	CRP(I/O)/114/2020	ON THE DEATH OF SAKAT ALI HIS LEGAL HEIRS Versus ON THE DEATH OF MD. AZIZUL HOQUE, HIS LEGAL HEIRS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	
3	CRP(I/O)/122/2020 FIXED	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. Versus SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND ANR.	MS. N RAI PETITIONER IN PERSON (MR. S P ROY)	
4	CRP(I/O)/123/2020	ON THE DEATH OF DILIP KUMAR DAS Versus PANKAJ KUMAR JAIN	MR. P P DAS	
ADMISSION				
5	WP(C)/245/2017 P/H, FIXED	M/S. CHANDMARI TEA CO. PVT LTD Versus THE STATE OF ASSAM and 2 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM MR.Y DOLOI(R- 1,2&3) ADDL. AG, ASSAM
	WITH I.A.(Civil)/1897/2017 in WP(C)/245/2017	AXOMIYA BYABASAYEE SAMAJ and ANR Versus M/S. CHANDMARI TEA CO. PVT LTD. and 3 ORS	MR.S BANIK MR.R R GOGOI MR.K P PATHAK	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM
6	WP(C)/1743/2017	M/S. CHANDMARI TEA COMPANY PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
	WITH I.A.(Civil)/2502/2017 in WP(C)/1743/2017	AXOMIYA BYABASAYEE SAMAJ Versus M/S. CHANDMARI TEA COMPANY PVT. LTD. and 3 ORS	MR.S BANIK MR.R R GOGOI	MR.G N SAHEWALLA GA, ASSAM MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI

7	WP(C)/8696/2019 CAVT. NO.1209/2019 FIXED, P/H	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT FOR CAVEATOR MR. T CHAKRABORTY
	WITH I.A.(Civil)/359/2020 in WP(C)/8696/2019	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
8	WP(C)/8699/2019 CAVT. NO. 1209/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT MR. T CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/361/2020 in WP(C)/8699/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
9	CRP/185/2015 FIXED	KISHORE KAMAL BEZBORUAH Versus MANASH KAMAL BEZBORUAH and 13 ORS	MR.K GOSWAMI MR.B D DEKA MS.D DAS	MR. S S S RAHMAN (R1) SYED BURHANUR RAHMAN (R1) MR A W AMAN (R1)
	WITH I.A.(Civil)/4087/2019 in CRP/185/2015	MANASH KAMAL BEZBORUAH Versus KISHORE KAMAL BEZBORUAH	MR. S B RAHMAN	MR. K GOSWAMI MS D DAS
10	Arb.A./13/2020	MAYASHEEL RETAIL INDIA LTD Versus SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	
	WITH I.A.(Civil)/1836/2020 in Arb.A./13/2020	MAYASHEEL RETAIL INDIA LTD Versus SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	
11	FAO/33/2020	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. Versus SUBHASH SINGH @ SUBHASH KUMAR SINGH AND ANR.	MR. S P ROY MS. N RAI	
12	FAO/34/2020	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. Versus SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND 4 ORS.	MR. S P ROY MS. N RAI	
	WITH I.A.(Civil)/1802/2020 in FAO/34/2020	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. Versus SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND 4 ORS.	MS. N RAI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. J KALITA MR M RAHMAN	SC, REVENUE
	WITH I.A.(Civil)/1749/2020 in RSA/104/2020	MD. GOLAM SHAH ZAMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J KALITA MR M RAHMAN	SC, REVENUE

14	RSA/105/2020	SHRI RANADHIR NATH Versus ON THE DEATH OF SONAMONI NATH, HER LEGAL HEIR SHRIMATI SHEPHALI RANI DEVI AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
	WITH I.A.(Civil)/1760/2020 in RSA/105/2020	SHRI RANADHIR NATH Versus ON THE DEATH OF SONAMONI NATH, HER LEGAL HEIR SHRIMATI SHEPHALI RANI DEVI AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
15	RSA/106/2020	NIVA DUTTA Versus AJIT CHANDRA BARUAH AND 5 ORS.	MR. R PHUKAN MR. T BARUAH	
<u>ORDERS</u>				
16	I.A./2362/2015 in CRP/261719/2015	SMT. HANSA DAS GUPTA Versus TAPAN GOGOI and ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1)
	WITH CRP/261719/2015 (Filing Number)	SMT. HANSA DAS GUPTA Versus TAPAN GOGOI and ANR.		
17	CRP (Suo Moto)/1/2019 WITH LCR	X X X X Versus IN RE - SMT. BANDANA KALITA AND 4 ORS	MR S S DEY, SC, GHC	MR. M J BARUAH MS B MAJUMDER
18	RSA/261/2019	NOOR MOHAMMAD AND 5 ORS. Versus RAMISA KHATUN AND 7 ORS.	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR S CHOUDHURY
	WITH I.A.(Civil)/4013/2019 in RSA/261/2019	NOOR MOHAMMAD AND 5 ORS Versus RAMISA KHATUN AND 7 ORS	MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
19	I.A.(Civil)/695/2019 in RSA/444/2019	MD SAMSUDDIN Versus MD KAJIMUDDIN AND 34 ORS	MR. J AHMED MRS R BEGUM MS G PARMAWI MR S Z AHMED	
	WITH RSA/444/2019 (Filing Number)	MD SAMSUDDIN Versus MD KAJIMUDDIN AND 34 ORS		
20	I.A.(Civil)/2606/2019 in CRP/137/2012	ON THE DEATH OF MD. HARUNOR ROSHID HIS LEGAL HEIR JYOTSNA ROSHID AND ANR Versus M/S. KAIZEN CONSTRUCTIONS and ANR.	MR. A I Ali	MR. S ALI MS. M NATH
	WITH CRP/137/2012 CAVT. NO. CAVT. 511/12	MD. HARUNOR ROSHID Versus M/S. KAIZEN CONSTRUCTIONS and ANR.	MR.D BARUAH MS.B DAS MR K SAHARIA MR.K KAKATI	MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI MR.R RAHMAN FOR CAVEATOR
21	I.A.(Civil)/2677/2019 in RSA/6450/2019	SRI BADAN GOGOI AND 3 ORS. Versus TULESWAR GOGOI	MR. S CHAUHAN MR. A R SHOME	MR B SHARMA MR S SHARMA
	WITH RSA/6450/2019 (Filing Number)	SRI BADAN GOGOI AND 3 ORS Versus TULESWAR GOGOI		

22	I.A.(Civil)/2920/2019 in RSA/117/2016	BABUL HUSSAIN AND 10 ORS Versus LEGAL HEIRS OF AMATULLAH SK. HIS LEGAL HEIRS ABUL HUSSAIN AND 6 ORS	MS. M KALITA MR. G BHOWMIK	MR. S NATH
	WITH RSA/117/2016	LEGAL HEIRS OF AMATULLAH SK MD ABUL HUSSAIN and 6 ORS Versus MD BABUL HUSSAIN and 10 ORS	MR H R A CHOUDHURY (P3) MR.S NATH MS. R CHOUDHURY (P3) MR.S N DEV NATH	MRG P BHOWMIK- 1-11 MS.M KALITA(R- 1-11)
23	I.A.(Civil)/3066/2019 in CRP/50/2019	JERINA BANU Versus BACHU DAS AND 9 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. N DAS
	WITH CRP/50/2019	BACHU DAS Versus JERINA BANU AND 9 ORS.	MR. N DAS MR. K R BOROOAH MR. PRADIP KUMAR KALITA	MR. A SATTAR (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1)
24	I.A.(Civil)/5/2020 in RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus ON THE DEATH OF KUTUB UDDIN @ KUTUB ALI, HIS LEGAL HEIR NURUN NESSA(WIFE) AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	
	WITH RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus KUTUB UDDIN @ KUTUB ALI AND ANR	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHO MR. V ACHUMI MR. M K CHOUDHURY	MR. N H MAZARBHUIYAN MR. N ISLAM
	WITH I.A.(Civil)/6/2020 in RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus ON THE DEATH OF KUTUB UDDIN @ KUTUB ALI, HIS LEGAL HEIR NURUN NESSA(WIFE) AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	
	WITH I.A.(Civil)/7/2020 in RSA/28/2019	MUSTT MINARA BEGUM AND ANR Versus ON THE DEATH OF KUTUB UDDIN @ KUTUB ALI, HIS LEGAL HEIR NURUN NESSA(WIFE) AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	
25	Review.Pet./90/2020 IN RSA 150/2017(D/O), WITH LCR	ABDUL JALIL LASKAR Versus AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	
26	I.A.(Civil)/517/2020 CRP 278/2014(D/O) in CRP/278/2014	ON THE DEATH OF PARIMAL BISWAS HIS LEGAL HEIRS PINAKI BISWAS and 2 ORS Versus SMTI LAKHI BARUAH	MR. N DHAR MR. T U LASKAR MR. U BORAH	
27	I.A.(Civil)/1176/2020 WITH LCR in RSA/109/2019	SRI HIRALAL OJAH Versus SRI KRISHNA KANTA OJAH	MR. D K BAGCHI	MR. B BORA
	WITH RSA/109/2019	SRI HIRALAL OJAH Versus SRI KRISHNA KANTA OJAH	MR. D BAGCHI	MR. S. DEY MR. B BORA MR P DEKA
28	I.A.(Civil)/1734/2020 in RSA/160/2016	ON THE DEATH OF HASEN SEIKH HIS LEGAL HEIRS Versus ABDUL RAFIQUE AND 11 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR S K DEKA MR S K DEKA	S ALI MR. A IKBAL
	WITH RSA/160/2016	MD HASEN SEIKH Versus MD ABDUL RAFIQUE 17 ORS	MR.S SARMA MR.T K BHUYAN MR.J DEKA	MR.R BARUAH MR.M NATH MR.A IKBAL MR.S ALI

29 I.A.(Civil)/1755/2020
CRP(I/O)/100/2019 (D/O)
in I.A.(Civil)/3461/2019

BOLIN CH. DEORI
Versus
HOUSING AND URBAN DEVELOPMENT
CORPORATION LTD (HUDCO) AND 2
ORS.

MR K BHUYAN

WITH
I.A.(Civil)/3461/2019

BOLIN CH. DEORI
Versus
HOUSING AND URBAN DEVELOPMENT
CORPORATION LTD (HUDCO) AND 2
ORS.

MR K BHUYAN

MR. K BHATTACHARJEE
MS B TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,5th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2338/2020	ROMJAN ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MS. L DAS	PP, ASSAM
2	Bail Appln./2339/2020	DINESH HALOI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
3	Bail Appln./2340/2020	RAJIB PARASAR Versus THE STATE OF ASSAM	MR. A KHAN MR. P K DAS	PP, ASSAM
4	Bail Appln./2341/2020	KHIRUD PEGU AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
5	Bail Appln./2342/2020	HAMANTA KUMAR DAS AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
6	Bail Appln./2343/2020	MD. MINARUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
7	Bail Appln./2344/2020	TARINI KANTA BANIKYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
8	Bail Appln./2345/2020	LINTON GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR MR. P KONWAR	PP, ASSAM
9	Bail Appln./2346/2020	MANUJ PEGU @ MANOJ PEGU @ GAGU AND 2 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
10	Bail Appln./2347/2020	MD. ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
MOTION				
11	AB/3080/2020	NABA KR DAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./1880/2020 FIXED	HAREJ ALI Versus THE STATE OF ASSAM	MR. D DAS MR. B J TALUKDAR	PP, ASSAM

13	Bail Appln./2031/2020 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR A ALI MR. I U CHOWDHURY MR. Y ALI	PP, ASSAM
WITH				
14	Bail Appln./2239/2020	SATYAJIT BORTHAKUR Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
15	Bail Appln./2062/2020 FIXED	PADMA RABHA Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
16	Bail Appln./2194/2020	PINKU DAS Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
17	Bail Appln./2218/2020	PRANJAL RAY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY	PP, ASSAM

BAIL HEARING

18	AB/2400/2020 FIXED	SHARIF UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S AHMED MR. F R CHOUDHURY	PP, ASSAM
19	AB/2451/2020 FIXED	NUR HUSSAIN @ NURU SK. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. F ISLAM	PP, ASSAM
20	AB/2646/2020 FIXED	ALAUDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1154/2020 FIXED	DEBAJIT KALITA Versus UNION OF INDIA	MR. A TALUKDAR MR. M BISWAS MS M DAS	SC, NCB
MOTION				
2	Crl.Rev.P./196/2020 FIXED	ABDUL KALAM AZAD Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
3	Crl.Pet./486/2020 FIXED	BABULMONI PHUKAN Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALOM	PP, ASSAM SC, EXCISE DEPTT.
4	Crl.Pet./489/2020 FIXED	JAKIR HUSSAIN Versus THE UNION OF INDIA	MR Z KAMAR MD E AHMED MR R KARIM	SC, NCB
5	Crl.Pet./527/2020 FIXED	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK MR A BARUAH	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./2046/2020	RUHUL AMIN @ MD. RUHUL Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
7	Bail Appln./2066/2020 FIXED	SMT. RITA BORO @ RITA BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
8	WITH AB/2371/2020	DHARANI BORO AND 23 ORS. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
9	WITH AB/2448/2020	BIPUL BORO AND 9 ORS. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
10	Bail Appln./2108/2020 FIXED	MD. MANIRUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
11	Bail Appln./2110/2020 FIXED	ARJU GOGOI Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM

12	Bail Appln./2116/2020 FIXED	AMINA BEGUM MAZUMDER Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
13	Bail Appln./2134/2020 FIXED	RANA ALI AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
14	Bail Appln./2135/2020 FIXED	MONSING TERANG Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR. K ISLAM	SPL PP WILDLIFE FOREST ASSAM
15	Bail Appln./2137/2020 FIXED	DIPJYOTI DIHINGIA AND 2 ORS Versus THE STATE OF ASSAM	MR H K NATH MR J BORAH MR. P CHETIA	PP, ASSAM
16	Bail Appln./2140/2020 FIXED	DIGANTA DEKA Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
17	Bail Appln./2144/2020 FIXED	RAJESH MANDAL Versus THE STATE OF ASSAM	MR. D K KOTOKY MR. N D SARMA	PP, ASSAM
18	Bail Appln./2149/2020 FIXED	SRI CHANDRA HAZARIKA @ DON HAZARIKA Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
19	Bail Appln./2155/2020 FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	MR G PHUKAN S I AKAND	PP, ASSAM
20	Bail Appln./2156/2020 FIXED	SHAJAHAN ALI @ SAHJAHAN ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
21	Bail Appln./2179/2020 FIXED	MANGAL SANA SINGH Versus THE STATE OF ASSAM	MRS. R RONGMEI	PP, ASSAM
22	Bail Appln./2267/2020 (PDF COPY), FIXED	PADMA SAHA Versus UNION OF INDIA	MR. S AGARWAL	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
23	Bail Appln./2268/2020 (PDF COPY), FIXED	MD. NURUL AHMED Versus THE STATE OF ASSAM	MR. S CHETIA MR. J P MORE	PP, ASSAM
BAIL HEARING				
24	AB/1509/2020 FIXED	AMINA KHATUN AND 9 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
25	AB/1867/2020 FIXED	KABUL SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	PP, ASSAM
26	AB/2126/2020 FIXED	MINARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
27	AB/2497/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	MR. S ISLAM MR. T AHMED PP, ASSAM
28	AB/2595/2020 FIXED	SMT. SUNITA BINANI Versus THE STATE OF ASSAM	MR. A KABRA MS. S DAS	PP, ASSAM
29	AB/2622/2020 FIXED	MIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MR. J RAHMAN MR. M S ALAM	PP, ASSAM
30	AB/2625/2020 FIXED	PRASENJIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
31	AB/2717/2020 FIXED	PRAKALP DAIMARY Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
32	AB/2721/2020 FIXED	ANJUWARA BEGUM Versus THE STATE OF ASSAM	MR. J KALITA MR M RAHMAN	PP, ASSAM

33	AB/2727/2020 FIXED	MD RAHIM ALI Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM	PP, ASSAM
34	AB/2875/2020 FIXED	VIKASH KUMAR KESRI Versus THE STATE OF ASSAM	MR. M K DEURI MR. V RAJKHOWA	PP, ASSAM
35	AB/2901/2020 FIXED	PRANAB MAHANTA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
36	AB/2911/2020 FIXE	BISWA NATH DAS Versus THE STATE OF ASSAM	MR. S KALITA MS B DEKA	PP, ASSAM
37	AB/2963/2020 FIXED	SARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. S SHARMA	PP, ASSAM
38	AB/2964/2020 FIXED	HADI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
39	AB/2979/2020 FIXED	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA MR. J M SULAIMAN	PP, ASSAM
40	AB/2992/2020 (PDF COPY), FIXED	KRISHNA KANTA ROY Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
41	AB/2993/2020 (PDF COPY), FIXED	BASER UDDIN SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM

ORDERS

42	I.A.(CrI.)/141/2020 AB 2750/2019, BA 2825/2019, BA 376/2020, BA 3194/2019, PIL 44/2018(ALL D/O), FIXED in AB/2750/2019	STATE OF ASSAM Versus DR. NURUL ISLAM	MR. N K KALITA ADDL PP,ASSAM	MR S RAHMAN MR Z KAMAR MR S M ABDULLAH P MR S JAFRI
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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,5th November 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2047/2020 FIXED	L SANGITA RANI Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
2	Bail Appln./2171/2020 FIXED	MONOJ CHETRIA @ CHHATURIA Versus THE STATE OF ASSAM	MR G BOKALIAL	PP, ASSAM
3	Bail Appln./2310/2020	HUJAIL AHMED @ MD HUJAIL AHMED Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
4	Bail Appln./2311/2020	BUBUL CHETRY @ BUBUL CHETRI AND ANR Versus THE STATE OF ASSAM	MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
5	Bail Appln./2312/2020	MD. SAFUL ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	PP, ASSAM
6	Bail Appln./2314/2020	RAMESH KR MAHATO @ ROMESH KR MAHATO Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR. S ISLAM MR A HUSSAIN MR. M R BARBHUIYA	PP, ASSAM
7	Bail Appln./2319/2020	ALOM UDDIN Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
MOTION				
8	AB/2969/2020	AYEN ALI MOLLAH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
9	AB/2970/2020	JAHUR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN MR. A DAS	PP, ASSAM
10	AB/2972/2020	SANTA DAS Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
11	AB/2973/2020	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. N AHMED MR. M ALI MR R A AHMED	PP, ASSAM
12	AB/2974/2020	MD LUCKY ALI @ RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

13	AB/2977/2020	MAIDUL ISLAM Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR M HOQUE	MR S HUSSAIN PP, ASSAM
14	AB/2980/2020	SEKH CHAN MAHAMMAD @ CHAN MAMUD Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
15	AB/2987/2020	ABDUL MANNAN @ MONA MIA AND 3 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
16	AB/3006/2020	MOHIBUL ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	PP, ASSAM
17	AB/3007/2020	SHAHADAT ALI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
18	AB/3037/2020	SHAHINUR RAHMAN Versus THE STATE OF ASSAM	MR. M A ISLAM MS. L DAS	PP, ASSAM
19	AB/3038/2020	RAJA BASFOR Versus THE STATE OF ASSAM	MD R ALI	PP, ASSAM
20	AB/3042/2020	ZIARUL HOQUE @ ISLAM Versus THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
21	AB/3044/2020	NURUL ISLAM MIAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM	PP, ASSAM
22	AB/3045/2020	MANTU ALI Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR R B ISLAM MR. M ISLAM	PP, ASSAM
23	AB/3048/2020	NILAKSHI RAY Versus THE STATE OF ASSAM	S I AKAND MR. M A MONDAL MR. R A AHMED	PP, ASSAM
24	AB/3049/2020	GAJIUR RAHMAN Versus THE STATE OF ASSAM	MS. S PARBIN MS. A MESEN	PP, ASSAM
25	AB/3050/2020	INNAS ALI Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali MR. B S SINGHA	PP, ASSAM
26	AB/3053/2020	SMT. GITANJALI BHUYAN @ GITA BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
27	AB/3054/2020	MUSMT KHALIDA JIYA @ DIA Versus THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
28	AB/3056/2020	MINTU DEKA @ UTPAL DEKA Versus THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
29	AB/3057/2020	PARAN ALI AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM
30	AB/3058/2020	BHABESH BAISHYA Versus THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
31	AB/3061/2020	ABDULLA HOQUE ALI @ ABDULLA HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. T UDDIN	PP, ASSAM
32	AB/3062/2020	MD. ALOM ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

33	AB/3064/2020	MOFIDUL ISLAM @ MOHIDUL AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
34	AB/3065/2020	CHANDAN DAS Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./2185/2020 FIXED	DHRUBAJYOTI BARUAH Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
BAIL HEARING				
36	AB/1586/2020 FIXED	ALEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
37	AB/2753/2020 FIXED	AJIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR MR. M A SATTER	PP, ASSAM
38	AB/2823/2020 FIXED	SHAIZUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
WITH				
39	Bail Appln./2114/2020	ABDUR RASHID AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH 2 WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
3	AB/2985/2020	AKHILESH PANDIT Versus THE UNION OF INDIA	MR. A M BORA MR S RAHMAN MR G SAIKIA MR S M ABDULLAH P MR. R ISLAM MR S JAFRI	SC, NCB
<u>ORDER NO STEPS</u>				
<u>ADMISSION</u>				
4	WP(C)/1474/2014	SURJYA BHUYAN and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K K MAHANTA MR. K KONWAR MR. K M MAHANTA MR. K SINGH	DR. B AHMED GA, ASSAM MR. A K SARMA (R-6) MR. A CHAKRABARTY (R-6) MS. D PATHAK SC, REVENUE
5	WP(C)/424/2015	KAMAL KRISHNA MISHRA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. A ROY (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1 TO 6)
6	WP(C)/470/2015	DIPAK THAPALIYA Versus THE UNION OF INDIA and 5 ORS	MR.R K SHRESTHA MR.K K UPADHYAY MS.H CHOUDHURY	MR.S C KEYAL C.G.C. ASSTT.S.G.I.
7	WP(C)/3082/2015	M/S SHRADHANJALI and ANR. Versus IDBI BANK LTD. and 3 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR.M DUTTA(R-1 to 4) MR.M C KAKOTIR-1 to 4
8	WP(C)/2412/2016	MANIQUE UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR.Z HUSSAIN MRSN BEGUM MR H HOQUE	GA, ASSAM MR.J I BORBHUIYA SC, P H E

9	WP(C)/2715/2016	NOMITA SHARMA Versus THE SERECTARY, SOIL CONSERVATION DEPARTMENT, KARBI ANGLONG AUTONOMOUS COUNCIL and 2 ORS.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	SC, K A A C
10	WP(C)/2813/2016	KAMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR.S C BISWAS(R-6) MR.I HUSSAIN R-6 MR.S CHAMARIA MR. E AHMED(R-6) MS.J BORAH(R-6) MR.P BISWAS(R-6) SC, AGRI. DEPARTMENT
11	WP(C)/2818/2016	TARINI DEV SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR.R DE MR.R J SARMA MS.M JALAN	SC, A S T C
12	WP(C)/482/2017	NIJARA SAMAJ KALYAN SANTHA and 9 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD and 6 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	SC, APDCL
13	WP(C)/2365/2017	PRASHEN SHIL Versus THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR.S CHAKRABARTY(R-5) SC, BTC
14	WP(C)/6080/2017 WP(C) 310/2017(D/O)	URMILA THAOSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL and 2 ORS.	MR.H TALUKDAR MS.M DEKA MS.R SARMA	SC, DIMA HASAO
15	WP(C)/615/2018	ABINASH GOGOI Versus ASSAM STATE POWER DISTRIBUTION CO. LTD.	MR. P SHARMAH MR. M AHMED MR. N J GOGOI MR. J KALITA	SC, APDCL
16	WP(C)/1833/2018	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
17	WP(C)/2076/2018	TARUN DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N UPADHAYAY	SC, HEALTH SC, BTC
18	WP(C)/2743/2018	ABDUL GANI AHMED Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 6 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	SC, APDCL
19	WP(C)/5327/2018	SRI JITUL SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MS. R K SAINI MRS. M D CHOUDHURY	GA, ASSAM MR. B GOGOI (R5) MR P NAYAK (R5)
20	WP(C)/6225/2018	M/S. GAJANAND PAWAN KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	GA, ASSAM SC, APDCL
21	WP(C)/6324/2018	PRABHAT KALITA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M BISWAS MS. B PHOM MR. D TIWARI	GA, ASSAM MR. A K SAHEWALLA (R2)
22	WP(C)/7131/2018	GAGAN GOEL Versus THE CHIEF MANAGER, BANK OF INDIA AND 2 ORS	MS P CHAKRABORTY MS. K KHAN MS A DAS	MS D CHAUDHURY (R1, R2) MR A K PAUL (R1, R2)
23	WP(C)/2574/2019	JAMAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN	GA, ASSAM Mukesh Sharma
24	WP(C)/3296/2019	GHOSH BROTHERS ELECTRONICS PVT. LTD. AND 5 ORS. Versus IDBI BANK AND 2 ORS.	MR. P MAJUMDAR MR. S MITRA	MS N NATH MR. M DUTTA

25	WITH WP(C)/3302/2019	GHOSH BROTHERS HOSPITALITY PVT. LTD. AND 3 ORS. Versus IDBI BANK AND 2 ORS.	MR. P MAJUMDAR MR. S MITRA	MS N NATH MR. M DUTTA
26	WP(C)/6996/2019	ASHOK KUMAR MAHESWARI Versus THE STATE OF ASSAM AND 6 ORS	MR. A K MAHESWARI PETITIONER IN PERSON	MR. B GOGOI MR. B D DEKA MS. M D BORAH MS. M D BORAH MR. M DAS N CHAUDHURY MR. G BORDOLOI
27	WITH WP(C)/5711/2019	OM PRAKASH RATHI Versus THE STATE OF ASSAM AND 3 ORS	MR. V K CHOPRA MR. S K SINGH MR. J CHOPRA	GA, ASSAM
	WITH I.A.(Civil)/3817/2019 in WP(C)/5711/2019	ON THE DEATH OF OM PRAKASH RATHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, REVENUE
28	WITH WP(C)/5750/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	GA, ASSAM
29	WITH WP(C)/5808/2019	POOJA SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR. J CHOPRA MS. R BARMAN	MS. M BHATTACHARJEE (GA, ASSAM)
30	WITH WP(C)/5877/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	GA, ASSAM
31	WP(C)/8142/2019	ALI HUSSAIN BARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. F Z MAZUMDER	MR G N SAHEWALLA MR. P S DEKA (SC, LAND & REVENUE DEPT., (R-2,3)) MS. N K DEVI MR. N ANIX SINGH MS. D D BARMAN (GA, ASSAM, (R-1,4)) MR. M SAHEWALLA
32	WP(C)/740/2020	ABDUL MALIK Versus THE STATE OF ASSAM AND 3 ORS.	MR. S N TAMULI MS. A BEGUM	SC, WATER RESOURCE
33	WP(C)/2185/2020	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
34	WITH WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
35	WITH WP(C)/2184/2020	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
36	WP(C)/3096/2020	UTPAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, EXCISE DEPTT.
37	WP(C)/3591/2020 FIXED	ROMJAN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR G SAROWAR MR. D A KAIYUM	SC, PNRD GA, ASSAM

ORDERS

38	WP(C)/2876/2016	SHRIMOTI BAIJAYANTI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P HAZARIKA MR.A RAJKHOWA	GA, ASSAM MR.J M A CHOUDHURY R - 2 and 3
39	WP(C)/1852/2017	AKBAR ALI and 65 ORS. Versus BODOLAND TERRITORIAL COUNCIL and 14 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM SC, BTC
40	WP(C)/2079/2017	AMJED ALI @ AMJAD ALI @ AMJAD ALI SHEIKH and 50 ORS. Versus THE STATE OF ASSAM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
WITH				
41	WP(C)/2286/2017	ABDUR RAHMAN and 37 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
42	WP(C)/4037/2017	KEIN KHASIA and 8 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	GA, ASSAM MR.N DHAR(R-4) MR. B MALAKAR(R-4) MR. T U LASKAR(R-4) MS.S DASGUPTA(R-4)
43	WP(C)/4253/2017	ABDUL MOTALIB Versus THE STATE OF ASSAM and 4 ORS.	DR.B AHMED MR. U K NAIR MRK UDDIN MR R SINGHA MR.A K AZAD MR.S R BARBHUIYA MR.N HOQUE MR. M P SARMA	SC, HIGHER EDUCATION
WITH				
44	WP(C)/503/2018	ABDUL MOTALIB Versus THE STATE OF ASSAM	MR P N PHOOKAN MR. U K NAIR MS. N SHYAMAL MR. R SINGHA	SC, HIGHER EDUCATION
45	WP(C)/8391/2018	HEBITA DEORI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P HAZARIKA MR. R CHOUDHURY	GA, ASSAM MR. K KALITA (SC, DAC)
46	WP(C)/3108/2019	ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR A KUNDU
47	WP(C)/2851/2020	KHOKSHED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, PNRD

OTHER MATTERS

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3056/2017 PART-HEARD	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION
2	WP(C)/3333/2017 PART-HEARD	M/S. NEW TECH STEEL and ALLOYS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
3	WP(C)/3426/2018	ALL ASSAM BONDERS AND MANUFACTURERS ASSOCIATION AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. B TALUKDAR	ASSTT.S.G.I.
4	WITH WP(C)/5909/2017	ALL ASSAM IMFL RETAILERS' ASSOCIATION and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR. R MAZUMDAR MR. U SARMA MR. H BEZBARUAH	ASSTT.S.G.I. SC, EXCISE DEPTT.
5	WP(C)/8632/2018	KAMAKHYA PLASTICS LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. P BARUAH MR. S P SHARMA MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR B GOGOI
6	WP(C)/2422/2019	M/S AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
7	WP(C)/2664/2019 FIXED	SHREE BALAJI ENTERPRISE Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
8	WITH WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

9	WITH WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
10	WITH WP(C)/2660/2019	M/S. HOMETEK INDIA SNACKS MANUFACTURING CO. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
11	WITH WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
12	WITH WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
13	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
14	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
15	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
16	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
17	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
18	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
19	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

20	WP(C)/3596/2020 FIXED	M/S. INDIA CARBON LTD. Versus UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA MD. ASLAM	ASSTT.S.G.I.
21	WP(C)/3610/2020 FIXED	ASSAM CARBON PRODUCTS LTD. Versus UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MR. M SAHEWALLA MD. ASLAM	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/11/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2182/2020 FIXED	ABDUL AZIZ MONDAL AND ANR Versus THE STATE OF ASSAM	MR. J AHMED	PP, ASSAM
2	Bail Appln./2247/2020 (PDF COPY), FIXED	DIPEN BARUAH @ BAPUTI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
3	Bail Appln./2321/2020	BHUGESWAR TAID Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR G G GOGOI MRS. B CHAKRABORTY	PP, ASSAM
MOTION				
4	AB/2989/2020	PINTU SAH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. S KHAKLARY MS D KAIRY	PP, ASSAM
5	AB/3066/2020	MOFIZ UDDIN @ MOFIZUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S ISLAM MR S H MAHMUD	PP, ASSAM
6	AB/3067/2020	SABITA BALA MANDAL @ SABITA MANDAL Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED	PP, ASSAM
7	AB/3068/2020	REJEN ALI @ REJEN UDDIN Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MR. S UPADHAY	PP, ASSAM
8	AB/3071/2020	ASSADUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
9	AB/3072/2020	RIAZUL ALAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
10	AB/3073/2020	RANJIT KUMAR DAS @ RANJIT DAS AND ANR. Versus THE STATE OF ASSAM	MISS. M DAS MR. M P SHARMA	PP, ASSAM
11	AB/3074/2020	SAMSUL HOQUE @ SAMSU UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM

12	AB/3078/2020	DEWAN KARIMUL @ DEWAN KARIMUL ISLAM Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
13	AB/3079/2020	IFTAKARUJ ZAMAN LASKAR @ IFTEKARUJ JAMAN LASKAR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
14	AB/3082/2020	BISWAJIT BORAH Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
15	AB/3083/2020	MD. AMINUDDIN AHMED Versus THE STATE OF ASSAM	MR. B PHUKAN MR S AHMED	PP, ASSAM
16	AB/3084/2020	BHUPEN BORUAH Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA M N KHAN	PP, ASSAM
17	AB/3085/2020	RAJIB DOLEY AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
18	AB/3086/2020	ISTAKBIR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
19	AB/3090/2020	INTAJ ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
20	AB/3091/2020	FAISAL AHMED Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
21	AB/3092/2020	BIRENSING DOLEY AND 9 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
22	AB/3104/2020	MOHAN PEGU AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM

ORDER NO STEPS

23	Crl.Pet./519/2020 WITH OFFICE NOTE, FIXED	MD. AZAD KHAN Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	PP, ASSAM
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ADMISSION

24	Crl.Pet./424/2019 WITH LCR 1 FILE(SCANNED), FIXED	HAFIZUR RAHMAN AND 3 ORS. Versus SELIMA KHATUN AND ANR.	MR. M U MAHMUD MS D BORGHOAIN MR. A SARMA MS. K BARUAH MS. M SARMAH MR. K KALITA MR. M ALI MR A DAS MS M BORAH	MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
25	Crl.Rev.P./136/2020 FIXED	THE STATE OF ASSAM Versus DULAL BORA	MR. N K KALITA ADDL PP,ASSAM	MR. S BORTHAKUR MS. P BORAH

BAIL HEARING (BA)

26	Bail Appln./1507/2020 FIXED	JUBI KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
27	Bail Appln./1630/2020 (PERSONAL APPEARANCE), FIXED	MD. NUR ALOM HUSSAIN @ RATUL Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
28	Bail Appln./2063/2020 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED A RAHMAN MD I H LASKAR	PP, ASSAM

29	Bail Appln./2240/2020 (PDF COPY), FIXED	MD. JASHIMUDDIN AHMED @ JASIMUDDIN AHMED Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
30	Bail Appln./2241/2020 (PDF COPY), FIXED	JADAB CH NATH Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
31	Bail Appln./2246/2020 (PDF COPY), FIXED	RIYAJUL HOQUE Versus THE STATE OF ASSAM	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	PP, ASSAM
32	Bail Appln./2249/2020 FIXED	RABIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MRS. S P HUSSAIN MR R L CHUTIA	PP, ASSAM
33	Bail Appln./2318/2020 FIXED	SUBHASH MALLIK Versus THE STATE OF ASSAM	MR D KALITA MR. MD S HOQUE	PP, ASSAM

BAIL HEARING

34	AB/1975/2020 FIXED	BILAL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
35	AB/2050/2020 FIXED	JULHAS DEWAN @ JULHAS ALI Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
36	AB/2394/2020 FIXED	PATANJIT JARAMBUSA @ PATHANJIT Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI MR. S BORTHAKUR	PP, ASSAM

ORDERS

37	Crl.Rev.P./505/2019 FIXED	ASHUTOSH DUBEY Versus PURNIMA BARMAN	MR. R DE	MR.A K SHARMA MR. S BHUYAN MR. R SARKAR
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